

1	2	3	4	5	6	7	8	9
21.	Sikkim	-	-	-	-	-	-	225
22.	Tamil Nadu	41	41	6437	1144	1769	-	697
23.	Tripura	-	-	253	253	139	139	-
24.	Uttar Pradesh	53	50	5134	1142	8469	8469	444
25.	West Bengal	16	16	466	14	1343	1343	391
26.	A & N Islands	-	-	-	-	-	-	-
27.	Pondicherry	-	1	113	39	145	25	-
Total		304	317	49247	11772	25270	18004	9400

### Risk Allowance to Security Personnel

1285. SHRI SUSHIL KUMAR SHINDE : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have been considering payment of 'risk allowance' to army and other security personnel on anti-insurgency duty in Kashmir and elsewhere;

(b) if so, the details of the proposal; and

(c) the decision taken in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) In the case of Army, the troops deployed in Counter Insurgency operations (CI Ops) are entitled to CI Ops allowance at the following rates:-

Rank	Rate of allowance
Lt. Colonel & above	Rs. 1300/-
Major	Rs. 1200/-
Captain	Rs. 1100/-
Lieutenant	Rs. 1050/-
JCO	Rs. 900/-
Havildar	Rs. 600/-
Sepoy/Naik	Rs. 500/-

provided they are deployed away from the permanent locations for a period exceeding 30 days.

In the case of Central Para Military personnel, no risk allowance is granted to the personnel when they are engaged on anti-insurgency duty.

[Translation]

### Labourers in Shipbreaking Industry

1286. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Janleva Rogon Se Jujh Rahe Hain Jahaj Todne Wale" appearing in Navbharat Times, New Delhi dated April 16, 1998;

(b) if so, the facts of the matter reported therein; and

(c) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) & (b) The Gujarat Maritime Board (GMB), the nodal agency for developing of shipbreaking yard at Alang, has in response to the above news item intimated that only 15,000 to 20,000 labourers are engaged in shipbreaking activities at Alang/Sosiya shipbreaking yard (s) and they are not struggling with incurable diseases.

(c) Action taken by Government in this regard is as under :

- (i) Diagnostic camps have been organised.
- (ii) A Workshop on fire safety measures has been organised.
- (iii) A Factory Inspector Office for inspecting various shipbreaking plots has been opened.
- (iv) For enforcing safety measures, MOU has been signed with shipbreakers' associations.
- (v) An Expert Committee to codify the regulations for shipbreaking activities has been appointed.

[English]

### Drinking Water Projects

1287. SHRI P.C. THOMAS : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether several drinking water projects are